

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP NO. 105 (ND)/2016**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.09.2017**

**NAME OF THE COMPANY:** M/s Jhankar Motels Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


For the Petitioner (s) : Mr. Prabhat Kumar, Advocate  
Mr. Ramesh Singh, Advocate

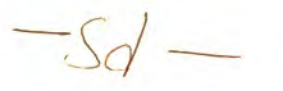
For the Respondent (s): Mr. Narendera M. Sharma,  
Ms. Prachi Gupta, Advocates for R-1 to 6

**ORDER**

A request for adjournment is being made on behalf of the Respondents No.7 and 8 as the counsel is in personal difficulty.

Adjourned to 3<sup>rd</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**